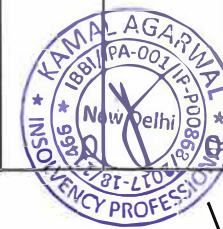


**Annexure-1**

Name of the corporate debtor	Date of commencement of liquidation	List of stakeholders as on
<b>LIFESTYLE FITNESS PRIVATE LIMITED</b>	<b>21.09.2020</b>	<b>16.06.2023</b>

**List of secured financial creditors**

													(Amount in Rs)			
Sl No	Name of Creditor	Details of claim		Details of claim admitted							Amount of claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
1	STATE BANK OF INDIA	24.12.2020	1902900	3564143	Secured	<b>1902900</b>	<b>YES</b>	Primary Security - Hypothecation of Machine purchased out of bank finance and collateral security-CGTMSE Covered	1902900	15.62%	0	Rs 157706 received pursuant to commencement of CIRP in the account of the creditor is adjusted by the creditor.			The creditor was requested to pay the 157706 received in account after commencement of CIRP. However, it submitted claim after adjusting the amount.	



*(Handwritten signature)*